

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).10773/2019

(Arising out of impugned final judgment and order dated 21-05-2018 in WA No. 39594/2013 passed by the High Court Of Judicature At Allahabad)

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

GYANENDRA KUMAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.61952/2019-CONDONATION OF DELAY IN FILING and IA No.61960/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.61956/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Mr. Shikhar Kackar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(B.Parvathi)
Court Master

(Kailash Chander)
Assistant Registrar